NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.247/252/HDB/2017
NAME OF THE COMPANY	Research City Business Solutions Private Limited & another
NAME OF THE PETITIONER(S)	Binoy Koshy and another
NAME OF THE RESPONDENT(S)	Research City Business Solutions Private Limited & another
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami leddy Cor	weel to	9542239039 Vv22016-gaaglocia	to vive
		Carri	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		9	

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Applicant.

RoC report also received. Post the case on 05.01.2018 for final hearing

Member (T)

Member (J)

Binnu